



Bill Summary

The Drugs (Control) Repeal Bill, 2006

- The Drugs (Control) Repeal Bill, 2006 was introduced in the Lok Sabha on March 10, 2006. The Bill was not referred to any Standing Committee. The Bill was introduced by the Ministry of Health and Family Welfare.
- The Drugs (Control) Act, 1950 was enacted to ensure that certain essential imported drugs and medicines were sold at reasonable prices in the country.
- The Bill repeals the Drugs (Control) Act, 1950 because price control of drugs is presently being carried out under the Essential Commodities Act, 1955. Therefore, the Drugs (Control) Act has become redundant.

DISCLAIMER: This document is being furnished to you for your information. You may choose to reproduce or redistribute this report for non-commercial purposes in part or in full to any other person with due acknowledgement of PRs Legislative Research ("PRs"). The opinions expressed herein are entirely those of the author(s). PRs makes every effort to use reliable and comprehensive information, but PRs does not represent that the contents of the report are accurate or complete. PRs is an independent, not-for-profit group. This document has been prepared without regard to the objectives or opinions of those who may receive it.

